NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 683/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Bluescooter Digital Pvt Ltd

Vs

ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

ORDER

CP No.683/252(1)/NCLT/MB/MAH/2017

The Company Petition allowed on costs of Rs.1,50,000/-

sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)